

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB) No.745/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8<sup>th</sup> OCTOBER, 2018, 10:30 A.M.

Name of the Company	K N Choudhury-Vs-Nuddea Plantations Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MOUSAMJIT SARKER	Applicant.	M. S. Sarker
2. MADHU SUDAN SARKER	Applicant	Mudhu
3. Mr Pradeep K Mondal	Corporate debtors.	Pony
4. Biplob Soma .		B Soma
5. Ashok Kr. Singh		8/10/18 Ash.

**ORDER**

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel appearing for the operational creditor sought permission to withdraw the application with liberty to file fresh application because of incurable defects. Liberty is granted. The application is disposed of as withdrawn.

Sd

(Jinan K.R.)  
Member (J)